

Statement

Roads proposed by the Madhya Pradesh Govt. for inclusion in the National Highway System recently.

| Sl.No. | Name of the route proposed | Length of proposed National Highway in M.P. (in Kms.) |
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| 1 | 2 | 3 |
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(1) Routes joining Bhopal to the Capitals of other States:

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| 1. | Bhopal-Hoshangabad-Betul-Multai-Chhindwara-Seoni-Mandla-Dindori-Amarkantak-Burhar-Kotma-Manendragarh-Ambikapur-Ramanujgang-Patna. | 1,065 |
| 2. | Bhopal-Betul-Chhindwara-Seoni-Mandla-Amarkantak-Bilaspur-Raigarh-Bhubaneswar. | 291 |
| 3. | Bhopal-Nagpur-Hyderabad. | 70 |
| 4. | Bhopal-Indore-Ahmedabad. | 330 |
| 5. | Bhopal-Biaora-Kota-Jaipur. | 66 |
| 6. | Bhopal-Sanchi-Vidisha-Sagar-Chhatarpur-Banda-Kanpur-Lucknow | 374 |
| Total: | | 2,196 |

(2) Routes joining Capital to Capital of different States but passing through M.P.

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| 1. | Bombay-Burhanpur-Khandwa-Betul-Chhindwara-Seoni-Mandla-Amarkantak-Burhar-Manendragarh-Ambikapur-Patna. | 274 |
| 2. | Hyderabad-Nagpur-Jabalpur-Damoh-Banda-Kanpur-Lucknow. | 179 |
| 3. | Lucknow-Bhubaneswar Via Rae Bareilly-Allahabad-Sidhi-Waidan-Baikunthpur-Ambikapur-Raigarh-Sambalpur. | 484 |

| 1 | 2 | 3 |
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| 4. | Bhubaneswar-Jaipur via Sambalpur-Raigarh-Bilaspur-Amarkantak-Shahdol-Katni Panna Chhattarpur-Jhansi-Shivpuri-Seopur. | 550 |
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| Total: | 1,487 |
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(3) Important routes to join the places of tourist interests.

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| 1. | Seoni to Kanha via Nainpur-Charidongri. | 50 |
| 2. | Jabalpur to Kanha via Mandla-Chiraidongri. | 96 |
| 3. | Jabalpur-Shahapura-Gotegaon-Bakaspur-Srinagar-Jyeshwar. | 75 |
| 4. | (a) Bhopal-Hoshangabad-Piparia-Muthkhli-Pachmarhi. | 93 |
| | (b) Mutkhli-Chhindwara-Seoni. | |
| 5. | Satna-Chitrakot-Banda. | 75 |
| 6. | Gwalior-Jhansi-Khajuraho-Rewa | 166 |
| 7. | Indore-Dhar-Mandu-Mandleshwar-Omkareshwar-Indore. | 220 |

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| Total: | 908 |
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| Grand Total: | ₹ 4,591 |
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X-Rays Examination of Immigrants in U. K.

553. DR. VASANT KUMAR PANDIT:
SHRI N. E. HORO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a statement

made in the British Parliament by the Home Secretary, William White-law on the last day of the Winter Session to the effect that X-ray of immigrants will continue;

(b) whether it is a fact that the Department of Health U. K. Government has released a report recommending wrist X-ray and chest X-rays for children below 18 for all immigrants; and

(c) whether the Indian High Commissioner has taken up the matter with the appropriate authorities, if so, to what effect?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) Yes, Sir. In reply to a question in the House of Commons, the British Home Secretary had announced the broad conclusions of the Yellowlees Report on the subject of medical examinations in the context of immigration control; these included the finding that where it was important to assess the age of children, and other satisfactory evidence was not available, X-rays of the limb bones (taken with proper precautions) afford a fairly accurate and acceptably safe method of doing so, although in the case of adults the method is not significantly accurate. The Home Secretary had indicated that instructions had been given to posts overseas requiring entry clearance officers not to refer adults for X-ray examination to assess the age although such examination confined to limb bones are permitted for children.

(b) The British Home Secretary has placed the Yellowlees Report in the Library of the House of Commons. The Report contains the above finding relating to the issue of X-Ray examination for determining age, but has recommended that X-Ray should not be used for age estimates for adults aged 21 years or over.

(c) The Indian High Commission continues to remain in touch with

the British authorities on this as well as related matters that subserve the interests of our country.

Tripartite Meeting Between China, USA and Pakistan to Bolster Pak Defences

554. SHRIMATI MOHSINA KID-WAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a proposed high-level tripartite meeting between Peking, Washington and Islamabad to bolster Pakistan's defence especially in view of Afghanistan's present crises;

(b) if so, the reaction of Government in the matter; and

(c) the nature of steps that are being taken to normalise the tension and the steps taken to better the relations with these nations?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). Government have seen press reports to the effect that preparatory work for a high level tripartite meeting between China, USA and Pakistan is continuing. The objective, according to press reports, is to bolster Pakistan's defences in the context of the situation in Afghanistan. No confirmation is available to Government as regards the accuracy of this report.

(c) Government have consistently sought to impress on all concerned that any attempts to induct arms into the region would escalate tensions and retard the process of confidence-building in the region. Government have also indicated that India is firmly committed to building up good relations with Pakistan. In her recent letter to President Zia-ul-Haq of Pakistan, the Prime Minister has indicated that "as always, the people and Government of India and I personally, stand committed to the pro-